

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 97(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

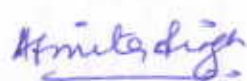
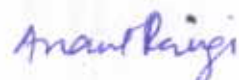
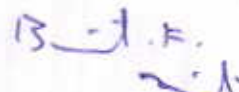
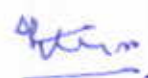
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2016

NAME OF THE COMPANY:

Purna Kala Trust  
Vs.

M/s. Delhi Press Patra Prakashan Pvt. Ltd. &ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ARUN KATHPALIA,	SR-ADVOCATE.	FOR PETITIONER	
2	ASMITA SINGH.			
3	AMIT GUPTA	FOR RESPONDENTS 10 & 11.		
4	ANANT PARAGI			
5	SUJATHA BALA (ADV.)	FOR RESPONDENTS 1-4		
	RAVJYOT GHUMAN (ADV.)			
	BASIT K. ZAIDI (ADV.)			
6	Bhivooti Malhotra (Adv.)	FOR Respondents 5-6		

**Order**

Notice of the Applications CA 53/PB/2016 & 54/PB/2016. A copy of each application has been furnished to the Ld. Counsel for the non-applicant - Respondents. Reply, if any, may be filed on or before 7<sup>th</sup> August, 2016 by serving advance copy to the Counsel opposite as the main matter is posted for hearing on 08.08.2016.

P.T.O.

2. List for further consideration on 8.8.2016.
3. Interim order dated 08.7.2016 shall continue to operate and parties are expected to abide by the same.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

4<sup>th</sup> August, 2016  
(P.K. SUD)